# GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2908 ANSWERED ON:13.03.2015 CORRUPTION IN PSBS Meena Shri Harish Chandra

#### Will the Minister of FINANCE be pleased to state:

- (a) the details of the action taken by the Government against the Syndicate Bank CMD for being caught red- handed for taking bribery in 2014:
- (b) whether other similar cases of corruption in Public Sector Banks (PSBs) have been exposed during the last three years; and
- (c) if so, the details thereof and action taken in each case thereon?

## **Answer**

### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a): Government of India, vide its Order No.1/10/2012/VIG(Part-I) dated 22nd September 2014 terminated the term of office of Shri Sudhir Kumar Jain as CMD, Syndicate Bank with immediate effect.
- (b) & (c): Central Bureau of Investigation (CBI) has reported that they have registered a total number of 139 trap cases against Bank Officials/Officers during the last four years i.e. 2011, 2012, 2013, 2014 and current year 2015 (upto 28.02.2015). The year-wise break-up of these cases is as under:

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Year No. of Cases
2011 32
2012 26
2013 39
2014 37
2015 (upto 28.02.2015) 5
TOTAL: 139
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#### The details of these cases are as under:

```
Year Total trap
                   Out of Col Out of Col Out of Col Out of Col
cases .No.(2) .No.(2) .No.(2)
 registered Number of Number of cases Number ofCases Number ofCases
against Bank CasesPending PendingTrial Closed/Ended in Ended in
officials / Underinve RDA/otherwise
                                    Conviction
officers stigation Disposed off
1 2 3 4 5 6
2011 32 0 23 2 7
2012 26 0 22 1 3
2013 39 1 37 1 0
2014 37 3 33 1 0
2015 5 5 0 0 0
(upto
28.2.
2015)
Total 139 9 115 5 10
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